

DIVISION BENCH

O-218

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/157(KB)2015
COMP.APPL/707(KB)2019,
CONT.A./156(KB)2018,
COMP.APPL/1135(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SUSHIL KUMAR GANERIWALA & ANR VS BENGAL BRAHMAPUTRA REALTY LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Sanjay Kumar Gupta, CS : For Petitioner
Mr. Rohit Kumar Keshri, Adv. :

Ms. Swapna Choubey, Adv. : For Respondent
Mr. Mohan Ram Goenka, CS :
Ms. Sneha Khaitan, CS :

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **02.11.2022**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)